

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:499
ANSWERED ON:09.07.2004
BLACK MONEY
Jha Shri Raghunath

Will the Minister of FINANCE be pleased to state:

- (a) Whether the most of the co-operative societies do not file returns of income and are evading the payment of income tax to the Government in crores of rupees;
- (b) If so, whether the Income Tax Department has failed to correct hundreds of crores of rupees from the co-operative societies registered in different parts of the country; and
- (c) if so, the action taken by the Government to ensure that the co-operative societies file their income tax returns and to realize it dues from the co-operative societies?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) There is no evidence to suggest that most of the co-operative societies having taxable income are not filing their returns of income or are evading payment of tax. Wherever any default on the part of co-operative societies in filing their returns or payment of taxes due comes to the notice of the Department, appropriate action is taken.
- (b) (b)&(c) Not applicable in view of (a) above.